

Form B
Deposit related rectification where total deposit amount is incorrect

Name of Bank:

DEA FUND

Code:

A. Details of actual deposit (account and amount) transferred (as per auto-generated Form-I):

| | Interest bearing | | Non-Interest bearing | | Other credits | | Total | |
|-----------------|------------------|---------|----------------------|---------|-----------------|---------|-----------------|---------|
| Date of Deposit | No. of Accounts | Amounts | No. of Accounts | Amounts | No. of Accounts | Amounts | No. of Accounts | Amounts |
| | | | | | | | | |

B. Details of excess deposit (account and amount) claimed back by bank (Form-II):

| | Interest bearing | | | Non-Interest bearing | | Other credits | | Total | |
|--------------------|------------------|------------------|---------------|----------------------|---------|-----------------|---------|-----------------|---------|
| Date of Claim Paid | No. of Accounts | Principal Amount | Interest Paid | No. of Accounts | Amounts | No. of Accounts | Amounts | No. of Accounts | Amounts |
| | | | | | | | | | |

Reason for Rectification:

Signature:

Name of the first Signatory:

Designation of Officer (With Stamp):

Signature:

Name of the Second Signatory:

Designation of Officer (With Stamp):

Place:

Date:

Certificate – Details given above are true as per the records of the bank and verified by me and found to be correct.

Signature:

Name of Bank's Auditors (Internal/Concurrent) (With Stamp):